

REPORT ON ACTIVITIES OF CENTRAL SILK BOARD

The Minister of Commerce (Shri Manubhai Shah): Sir, on behalf of Shri S. V. Ramaswamy, I beg to lay on the Table a copy of Brief Report on the activities of the Central Silk Board for the year 1963-64. [Placed in Library. See No. LT-3478/64].

श्री रामेश्वरानन्द (करनाल) : अध्यक्ष महोदय, मेरा निवेदन है कि इतना बड़ा दंड तो नहीं देना चाहिए ।

अध्यक्ष महोदय : स्वामी जी, आप बैठ जाइये । मैं और सूचना नहीं चाहता । सेक्रेटरी ।

12.20 hrs.

MESSAGE FROM RAJYA SABHA

BANARAS HINDU UNIVERSITY
(AMENDMENT) BILL

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 25th November, 1964, has passed the enclosed motion referring the Banaras Hindu University (Amendment) Bill, 1964, to a Joint Committee of the Houses and to request that the concurrence of the Lok Sabha in the said motion and the names of the Members of the Lok Sabha to be appointed to the said Joint Committee may be communicated to this House.

Motion

"That the Bill further to amend the Banaras Hindu University Act, 1915 be referred to a Joint Committee of the Houses consisting of 45 members; 15 members from this House, namely:—Shri

Jairamdas Daulatram; Shri P. K. Kumaran; Prof. Mukut Behari Lal; Shri Tarkeshwar Pande; Dr. B. N. Prasad; Dr. Nihar Ranjan Ray; Shri N. Narotham Reddy; Shri M. Ruthnaswamy; Shri P. N. Sapru; Shrimati Sharda Bhargava; Shri R. I. N. Sinha; Shri Datto-pant Thengari; Shri S. K. Vaishampayan; Prof. A. R. Wadia; and Shri M. C. Chagla.

and 30 members from the Lok Sabha;

that in order to constitute a meeting of the Joint Committee the quorum shall be one-third of the total number of members of the Joint Committee;

that in other respects, the Rules of Procedure of this House relating to Select Committees shall apply with such variations and modifications as the Chairman may make;

that the Committee shall make a report to this House by the first day of the next session; and

that this House recommends to the Lok Sabha that the Lok Sabha do join in the said Joint Committee and communicate to this House the names of members to be appointed by the Lok Sabha to the Joint Committee."

12.21 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 30th November, 1964, will consist of:

- (1) Consideration of any item of Government Business carried over from today's Order Paper.